MINISTRY OF URBAN DEVELOPMENT  
(MRTS-II) 

NOTIFICATION  
New Delhi, the 17th February, 2016  

S.O. 519(E).—In exercise of the powers conferred by sub-section (1) of Section 7 of the Metro Railways (Operation and Maintenance) Act, 2002 (60 of 2002), the Central Government hereby appoints the Commissioner of Railway Safety, Southern Railway Circle, Bangalore to act as the Commissioner of Metro Railway Safety in respect of the Metro Railway Projects in Kochi Metropolitan Area with effect from the date of publication of this notification in Official Gazette.  

AMBUJ BAJPAI, Under Secy.